

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI “D” BENCH: NEW DELHI**

(THROUGH VIDEO CONFERENCING)

**BEFORE SHRI KUL BHARAT, JUDICIAL MEMBER &
SHRI O.P.KANT, ACCOUNTANT MEMBER**

**ITA Nos.5840, 5843 & 5844/Del/2017
Assessment Years : 2001-02, 2004-05, 2005-06**

MGB Metro Group Buying HK Ltd., India Liaison Office (GEMEX Trading Ltd.), 5 th Tower, Delta Tower, Building No.54, Sector-44, Gurgaon-122003. PAN-AAECM3289J	vs	ACIT, Circle-1(2), International Taxation, New Delhi
PAN-AAACM1497Q		
APPELLANT		RESPONDENT
Appellant by	Sh. Udo Vogt, AR	
Respondent by	None	
Date of Hearing	30.09.2021	
Date of Pronouncement	30.09.2021	

ORDER

PER KUL BHARAT, JM :

These appeals filed by the assessee pertaining to assessment years 2001-02, 2004-05, 2005-06 are directed against the separate orders of Ld. CIT(A)-XI, New Delhi, all dated 01.02.2013 respectively.

2. Facts giving rise to the present appeals are that the assessee company had set up a Liaison Office (“LO”) in India pursuant to RBI’s approval dated 27.02.2004. Ld. Counsel for the assessee submitted that the assessee company had deposited the tax liability including interest as determined in the Assessment order. Further, the assessee company had also paid the penalty levied pursuant to the additions made in the assessment order. Ld. Counsel for the assessee further submitted that the assessee company has already closed

its business operations in India w.e.f. 30.04.2018 and was in the process of obtaining suitable approvals for closure of the LO registration as well. Therefore, the assessee company does not wish to continue any litigation or appeal in India.

3. In view of the above submissions made by the Ld. Counsel for the assessee, coupled with letter by the authorized signatory i.e. Director of the assessee company seeking permission to withdraw the appeals. We hereby, dismiss these appeals as withdrawn.

4. In the result, the appeals of the assessee are dismissed as withdrawn.

Above decision was pronounced on conclusion of Virtual Hearing on 30th September, 2021.

Sd/-

(O.P.KANT)
ACCOUNTANT MEMBER

Amit Kumar
Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

Sd/-

(KUL BHARAT)
JUDICIAL MEMBER

ASSISTANT REGISTRAR
ITAT, NEW DELHI